

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).8599/2006

(From the judgement and order dated 12/01/2006 in FA No. 50/2005
of The HIGH COURT OF DELHI AT N. DELHI)

M/S.JOHN IMPLEX (PVT) LTD. & ANR.

Petitioner(s)

VERSUS

ATHUL KAPUR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 25/03/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Shakil Ahmed Syed,Adv.
M.M. Abbasi,Adv.

For Respondent(s) Mr. Devendra Singh,Adv.
Mr. Anil Airi,Adv.

UPON hearing counsel the Court made the following
ORDER

Registry has to comply with the order dated 6th August, 2008.
Such order be complied with without fail, before 30th March, 2009.
List the matter on 30th March, 2009.

(S.G. Shah)
Registrar

*MG